



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,25th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

| Sr.No.        | Case Number     | Main Parties  | Petitioner Advocate                                | Respondent Advocate  |
|---------------|-----------------|---|--|--|
| <b>ORDERS</b> |                 |   |  |  |
| 1             | WP(C)/422/2022  | CHANDRA PRAKASH SHILL<br><b>Versus</b><br>THE STATE OF ASSAM AND 11 ORS                                     | MR. P K ROYCHOUDHURY<br>MR. N G KUNDU<br>MR G DEKA | GA, ASSAM<br>SC, REVENUE AND<br>DISASTER MANAGEMENT<br>DEPT<br>SC, FINANCE           |
| 2             | WP(C)/2820/2022 | RAKIBUL ISLAM MAZUMDER<br><b>Versus</b><br>THE COMMISSIONER AND SECRETARY<br>TO THE GOVT OF ASSAM AND 7 ORS | MR M J QUADIR<br>MR. K MIRA                        | SC, ELEM. EDU<br>GA, ASSAM<br>SC, SSA  |
| 3             | WP(C)/2860/2022 | IBRAHIM ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR M AHMED<br>MR. A HUSSAIN                        | GA, ASSAM<br>MR. A GOYAL (R6)<br>MR. A CHOUDHURY (R6)<br>SC, ELECTION<br>COMMISSION. |
| 4             | WP(C)/3095/2022 | SMT. CHAYA DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.  | MS. M DEVI<br>MR. A DEY<br>MR. A DAS               | MR. K GOGOI<br>SC, NF RLY  |
| 5             | WP(C)/3522/2022 | DIGANTA RABHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. S K GOSWAMI<br>MR. N BARMAN                    | SC, BTC<br>SC, IRRIGATION  |

LEAVE NOTE OF ADVOCATES FOR 25/07/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR S SARMA       | 02-06-2022 | To | 28-07-2022 |
| 3)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 4)  | MR. P K SARMA    | 18-07-2022 | To | 30-07-2022 |
| 5)  | MR. J P SARMA    | 18-07-2022 | To | 30-07-2022 |
| 6)  | MR A CHANDRAN    | 18-07-2022 | To | 29-07-2022 |
| 7)  | DR. R SARMAH     | 19-07-2022 | To | 31-07-2022 |
| 8)  | DR. N DEKA       | 19-07-2022 | To | 28-07-2022 |
| 9)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 10) | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 11) | MR. H L MAURYA   | 21-07-2022 | To | 28-07-2022 |
| 12) | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN     | 23-07-2022 | To | 28-07-2022 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,25th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

| Sr.No.        | Case Number          | Main Parties  | Petitioner Advocate                             | Respondent Advocate   |
|---------------|----------------------|---|---|---|
| <b>ORDERS</b> |                      |   |   |   |
| 1             | I.A.(Civil)/162/2017 | NITYANANDA ROY<br><b>Versus</b><br>SMT. JOYA ROY and 8 ORS.                                     | MR.B K DAS<br>MR.S ROY<br>MR.M H LASKAR         |   |
| 2             | CRP/136/2018         | RUPAM DUTTA THAKUR<br><b>Versus</b><br>ARATI HAZARIKA AND 4 ORS.                                | MR. P P DUTTA<br>MR. A BORUA                    |   |
| 3             | CRP(IO)/366/2019     | KANANBALA ROY AND 8 ORS.<br><b>Versus</b><br>LEGAL HEIRS OF LT. ABDUL MANNAN<br>MIAH AND 8 ORS. | MR G P BHOWMIK<br>MRS. M HORE                   | MR. K K DEY<br>MR. K K DEY<br>MR V K BAROOAH (R1.9,<br>R2.3, R3, R4, R5.3, R6.4,<br>R7.2, R7.3, R8.2, R8.3)<br>FOR CAVEATOR |
| 4             | WP(C)/7661/2019      | BANTI BALA NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                | MR. R SARMA<br>MS. S D SAIKIA<br>MR. P M KALITA | SC, SEC. EDU.<br>SC, FINANCE  |

LEAVE NOTE OF ADVOCATES FOR 25/07/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR S SARMA       | 02-06-2022 | To | 28-07-2022 |
| 3)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 4)  | MR. P K SARMA    | 18-07-2022 | To | 30-07-2022 |
| 5)  | MR. J P SARMA    | 18-07-2022 | To | 30-07-2022 |
| 6)  | MR A CHANDRAN    | 18-07-2022 | To | 29-07-2022 |
| 7)  | DR. R SARMAH     | 19-07-2022 | To | 31-07-2022 |
| 8)  | DR. N DEKA       | 19-07-2022 | To | 28-07-2022 |
| 9)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 10) | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 11) | MR. H L MAURYA   | 21-07-2022 | To | 28-07-2022 |
| 12) | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN     | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA      | 25-07-2022 | To | 26-07-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,25th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

| Sr.No.        | Case Number     | Main Parties  | Petitioner Advocate  | Respondent Advocate  |
|---------------|-----------------|---|--|--|
| <b>ORDERS</b> |                 |   |  |  |
| 1             | WP(C)/1139/2018 | RUPKONWAR BRAHMA<br><b>Versus</b><br>THE UNION OF INDIA AND 20 ORS.   | MR. N C DAS<br>MS. B BEGUM<br>MS. M DEVI<br>MR. A DAS<br>MR. M BORAH<br>MR. P M DASTIDAR | MR. S DUTTA, SR.ADV. (R1 TO 4)<br>MR. S DUTTA, SR.ADV. (R1 TO 4)<br>MS. N MODI (R1 TO 4)<br>MR. C SHARMA (R1 TO 4)<br>MR. R A HAZARIKA (R1 TO 4)<br>ASSTT.S.G.I. |
| 2             | WP(C)/1712/2018 | PRANDEEP SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.     | MR. A GANGULY<br>MR. A DUTTA   | GA, ASSAM  |
| 3             | WP(C)/5983/2019 | RAJESH KUMAR<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS             | MS. S BORA<br>MS. N CHAKRABORTY  | MR K GOGOI, (C.G.C.)<br>ASSTT. S.G.I.  |
| 4             | WP(C)/8877/2019 | GHANASHYAM THAKURIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS. | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS   | SC, HEALTH   |

LEAVE NOTE OF ADVOCATES FOR 25/07/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR S SARMA       | 02-06-2022 | To | 28-07-2022 |
| 3)  | MS. B BHUYAN     | 18-07-2022 | To | 05-08-2022 |
| 4)  | MR. P K SARMA    | 18-07-2022 | To | 30-07-2022 |
| 5)  | MR. J P SARMA    | 18-07-2022 | To | 30-07-2022 |
| 6)  | MR A CHANDRAN    | 18-07-2022 | To | 29-07-2022 |
| 7)  | DR. R SARMAH     | 19-07-2022 | To | 31-07-2022 |
| 8)  | DR. N DEKA       | 19-07-2022 | To | 28-07-2022 |
| 9)  | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 10) | MR B K KAR       | 26-07-2022 | To | 06-08-2022 |
| 11) | MR. H L MAURYA   | 21-07-2022 | To | 28-07-2022 |
| 12) | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI       | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN     | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA      | 25-07-2022 | To | 26-07-2022 |